

**GOVERNMENT OF INDIA
INFORMATION AND BROADCASTING
LOK SABHA**

UNSTARRED QUESTION NO:3281
ANSWERED ON:19.08.2004
BAN ON USING OF FOREIGN OWNED SATELLITES
Jagannath Dr. M.;Yerrannaidu Shri Kinjarapu

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether there is a ban to use foreign owned satellites for beaming down programmes directly to DTH operators;
- (b) if so, the reasons therefor;
- (b) whether the Government is considering to lift such ban; and
- (d) if so, the time by which the final decision is likely to be taken in this regard?

Answer

THE MINISTER OF INFORMATION & BROADCASTING AND CULTURE (SHRI S. JAIPAL REDDY)

(a) to (d): As per the provisions of article 11 of the Terms and Conditions of the Licence Agreement, the Licensee can use the bandwidth capacity for DTH service on both Indian as well as foreign satellites. However, proposals envisaging use of Indian satellites will be extended preferential treatment. Besides, the Licensee is required to ensure that its operations will conform to the provisions of the Inter-System Co-ordination Agreement between INSAT and the satellite being used by the Licensee.